

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.117/BB/ 2017	-	For compliance of office objections raised by registry.	241/ 242	Smt. Bhargavi Vs Chanson Cozy Cabs Pvt. Ltd. & 7 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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▷ **SHREYAS·A**
FOR UGB ASSOCIATES
9036118414

PETITIONER

Shreyas

counsel for petitioner is present. He again requested time.

List it on 03.11.2017.


MEMBER (J)


MEMBER (T)